

supply schemes in identified problem villages. Orissa is also included in this programme.

(b) Yes, Sir.

(c) The State Government have identified a total number of 1728 villages as problem villages in Keonjhar distt. As on 1-4-80, 220 of these villages have been provided with water supply and work is in progress in another 295 villages. It is expected that all the identified problem villages in the distt. would be provided with drinking water supply facilities by the end of the 6th Five Year Plan.

Supply of Rice and Wheat to Orissa

909. SHRI HARIHAR SOREN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the F.C.I. has not supplied rice and wheat to Orissa as per the requirement;

(b) the total requirement of Orissa (both rice and wheat) in the month of September; and

(c) the total quantity of rice and wheat supplied to Orissa in the month of September, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No, Sir. The Food Corporation of India has, more or less, completely met the allocations made to the State Government and sufficient stocks were always available to meet the allocations.

(b) The allocations for the month of September were 17.9 thousand tonnes of wheat and 65,000 tonnes of rice.

(c) During September, 1980, 17,000 tonnes of wheat and 23,200 tonnes of rice were supplied. sufficient stocks are available within the State to meet the entire allocation.

Opening of Post Office in Kansai Section of Amarnath

910. SHRI R. K. MHALGI: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 3182 on

7th July, 1980 regarding opening of post office in Kansai section of Amarnath and state:

(a) what progress Government have made in obtaining suitable accommodation to open a new Post Office in Kansai section of Amarnath (District Thana, Maharashtra);

(b) when these post offices are likely to be opened; and

(c) what are the reasons of delay?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON).

(a) to (c). There is no progress in obtaining accommodation despite efforts. The post office will be opened when accommodation is available.

Clearance for Import of Fishing Trawlers

911. SHRI K. T. KOSALRAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have dropped the idea of giving clearance for the import of 100 fishing trawlers;

(b) if so, the reasons thereof; and

(c) how Government propose to increase the fish yield in the absence of fishing trawlers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The Government have not dropped the idea of giving clearance for the import of fishing trawlers.

(b) and (c). Does not arise Sir.

Air Pollution by Chemical Industries

912. SHRI R. P. GAEKWAD: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware about severe threat posed to large industrial cities in Gujarat, especially

Ahmedabad, Surat and Baroda on account of air-pollution by Chemical Industries concentrated in the region;

(b) whether Government are aware that this menace is increasing at an alarming pace; and

(c) if so, whether Government propose to bring forward legislation to regulate and control this menace?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) Government is aware of the magnitude of the problem.

(c) Yes, Sir.

Session in South

913. SHRI D.M. PUTTE GOWDA:

SHRI K. LAKKAPPA:

SHRI H. N. NANJE GOWDA:

Will the Minister of PARLIAMEN-TARY AFFAIRS be pleased to state:

(a) whether Government have taken any decision about holding of the Parliament session in South once in a year; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) Does not arise.

Constitution of Consultative Committees

914. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of PARLIAMEN-TARY AFFAIRS be pleased to state:

(a) whether the process of cons-titution of Consultative Committees of Members of Parliament attached to various Ministries and Depart-

ments of Government have been com-pleted; and

(b) if so, the names of the mem-bers of the various Consultative Com-mittees constituted as on 15th Octo-ber, 1980?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir,

(b) Lists showing the names of members nominated on consultative Committees of various Ministries/ Departments have been kept in the Parliament Library.

Allocation of Sugar to Orissa during August—November, 1980

915. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of AGRI-CULTURE be pleased to state:

(a) what was the allocation of Sugar to Orissa in the months of August, September, October and November, 1980, respectively month-wise;

(b) whether a special quota was allotted to Orissa for Dussehera fes-tival and the amount allotted;

(c) whether Government are aware that the quota allotted to Orissa is not being properly distributed to the consumers; and

(d) whether the quota allotted for these 4 months was less than the quota allotted in the previous 8 months of the year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE (SHRI R. V. SWAMINA-THAN): (a) Orissa Government was allotted 10,723 tonnes of levy sugar for each of the months of August, September, October and November, 1980 for distribution through fair price shops.